

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 18.02.2019 (MONDAY)

Court – II
10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 64 of 2018	Venku Hospitals Pvt. Ltd. & Anr. Vs. ROC, Chennai	M. Rathina Kumar	Sanjib K. Mohanty

For Hearing (Part Heard)

2.	Comp. App. (AT) No. 334 of 2018	MAIF Investments India Pte Ltd. Vs. Ind-Barath Power Infra Ltd. & Ors.	Vashi	Yogesh Jagia (R2) Satendra K.Rai-(R4)
----	---------------------------------	--	-------	---

For Hearing

3.	Comp. App. (AT) No. 214 of 2018	B. Subba Reddy Vs. S S Organics Ltd. & Ors. With	Arvind Kumar	Pooja Saigal Aksahay Gupta
4.	Comp. App. (AT) No. 344 of 2018	B. Subba Reddy Vs. S.S. Organics Ltd. & Ors.	Arvind Kumar	Pooja Saigal Aksahay Gupta
5.	Comp. App. (AT) 247 of 2018	Akula Nagalaxmi Vs. Crompton Greaves Ltd.	Narender Singh Yadav	Tine Abraham(R-1)

2.00 PM

For Hearing (Part Heard)

6.	Comp. App (AT) No. 321 of 2018	C.J. Mathew Vs. Greendot Hotels & Resorts (India) Pvt. Ltd. &Ors.	AnirudhWadhwa	Sumesh Dhawan
----	--------------------------------	---	---------------	---------------

Copy to: -

1. Notice Board
2. Reception
3. Record File
4. Website: www.nclat.nic.in

By Order

-sd/-

Registrar